GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 1332 TO BE ANSWERED ON 31.07.2025

Human – Animal conflict

1332. DR. JOHN BRITTAS:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) State wise details of loss of human lives, livestock, and crops due to human-animal conflict during last five years and till date;
- (b) names and details of animals declared as Vermin by Centre from 2020 till date as per Section 62 of the Wild Life Protection Act, State-wise and year-wise details thereof; and
- (c) whether Government is considering to amend the Wild Life (Protection) Act suitably to permit State Governments also to declare animals as vermin within their respective jurisdictions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) Management of wildlife including mitigation of human-animal conflicts is primarily the responsibility of the concerned State Government/Union Territory administration. As per the information received from the State/UT Governments, the details of human loss over the last five years due to attack by tigers and elephants are provided at **Annexure-I** and **Annexure-II**. The details of livestock and crops loss due to wild animals are not collated at the level of Ministry.
- (b) The Ministry, vide Gazette Notification S.O. 1524(E) dated 23rd April 2020, has declared Rhesus macaque monkeys as vermin in the State of Himachal Pradesh for a period of one year.
- (c) The Wild Life (Protection) Act, 1972 was amended in the year 2022. Section11 of the Wildlife (Protection) Act, 1972 empowers the State Chief Wild Life Warden for the management of human wildlife conflict situations. There is no proposal to amend the Wildlife (Protection) Act, 1972 as on date.

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 1332 due for reply on31.07.2025 regarding "Human-animal conflict".

The details of human deaths during last five years due to tiger attacks, year-wise and State-wise

S.	State	2020	2021	2022	2023	2024
No.						
1	Assam	0	0	0	0	4
2	Bihar	1	4	9	1	2
3	Chhattisgarh	0	0	0	3	0
4	Jharkhand	0	0	0	0	0
5	Karnataka	0	1	1	8	2
6	Kerala	2	0	0	0	0
7	Madhya Pradesh	11	2	3	10	6
8	Maharashtra	25	32	82	37	42
9	Mizoram	0	0	0	0	0
10	Odisha	0	0	0	0	0
11	Rajasthan	0	0	0	0	0
12	Tamil Nadu	1	3	0	1	0
13	Telangana	2	0	0	0	1
14	Uttar Pradesh	4	11	11	25	10
15	Uttarakhand	0	1	3	0	5
16	West Bengal	5	5	1	0	1
Total		51	59	110	85	73

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 1332 due for reply on31.07.2025 regarding "Human-animal conflict".

The details of human deaths during last five years due to elephant attacks, year-wise and State-wise

S. No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	4	6	4	5	6
2	Arunachal Pradesh	0	2	2	0	0
3	Assam	75	91	63	80	74
4	Chhattisgarh	77	42	64	69	51
5	Jharkhand	84	74	133	96	87
6	Karnataka	30	26	27	29	48
7	Kerala	12	20	25	22	23
8	Maharashtra	1	0	0	2	5
9	Meghalaya	4	6	3	3	7
10	Nagaland	0	0	0	1	1
11	Odisha	117	93	112	148	154
12	Tamil Nadu	58	57	37	43	61
13	Tripura	2	1	2	2	1
14	Uttar Pradesh	6	1	0	4	4
15	Uttarakhand	9	13	12	4	8
16	West Bengal	116	47	77	97	99
	Total	595	479	561	605	629